

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1859  
ANSWERED ON:26.03.2012  
PLASTIC WASTE MANAGEMENT  
Chavan Shri Harischandra Deoram

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has framed certain rules/regulations and issued any guidelines for management of plastic and disposal of the plastic wastes in the country;
- (b) if so, the details thereof;
- (c) whether the unabated increase of plastic waste has assumed increased proportion of posing fire threats in various parts of the country especially in Delhi;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to prevent health hazards as a result of above incidents?
- (e) the steps taken by the Government to prevent health hazards as a result of above incidents

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e): Ministry of Environment and Forests (MoEF) has notified the Plastic Waste (Management and Handling) Rules, 2011, as amended. These Rules have provisions for plastic waste management, wherein municipal authorities are responsible for setting up, operationalisation and coordination of the waste management system and for performing the associated functions such as collection, storage, segregation, transportation, processing and disposal of plastic waste. They are required to set up collection centers for plastic waste involving manufactures in line with the principle of extended producers responsibility and to ensure its channelisation to recyclers, create awareness, engage agencies or groups working in waste management including waste pickers and to ensure that open burning of plastic waste is not permitted. The municipal authorities shall encourage the use of plastic waste by adopting suitable technology such as road construction, co-incineration etc. This Ministry has requested the State Governments to review the enforcement of these Rules and take necessary action for putting in place the required implementation and monitoring arrangements for this purpose.